

Scheduled Tribes, Ashram Schools in Tribal Sub-Plan areas, Vocational Training in Tribal Areas, Educational Complexes in Low Literacy pockets, Book Banks for SCs & STs, coaching and Allied schemes, Upgradation of merit of SC/ST Students, National Overseas Scholarships and passage grants for Higher Studies abroad, Grant-in-aid to Voluntary Organisations working for the Welfare of Scheduled Tribes, Grant-in aid to State Tribal Development Cooperative Corporation for Minor Forest Produce operations. Besides, National Scheduled Castes/Scheduled Tribes Finance and Development Corporation (NSFDC) has also been set up to accelerate economic growth and development of the members of SCs & STs.

[English]

Underweight Gas Cylinders

4994. SHRI DAROGA PRASAD SAROJ :
SHRI JAGAT VIR SINGH DRONA :
SHRI SURENDRA PRASAD YADAV
(JAHANABAD):

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government are aware that loose sealed underweight gas cylinders are being supplied by Indian Oil Corporation and other companies in the country;

(b) if so, the details, State-wise; and

(c) the steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) Oil companies carry out elaborate quality control checks on each cylinder filled at the bottling plants. After passing all the quality control checks at the LPG bottling plants, each and every cylinder is sealed before it is loaded and despatched to the LPG distributors. Oil companies use only aluminium and PVC seals to ensure that the LPG cylinders are not tampered with before it is delivered to the consumers.

Oil Companies conduct elaborate regular/surprise checks and inspections of functioning of their LPG distributors and also investigate complaints on their receipt. Suitable action is taken against the distributors who are found to be indulging in various malpractices as per the Marketing Discipline Guidelines.

However, Oil Companies have received a few complaints from LPG consumers regarding supply of underweight cylinders.

(b) and (c) The state-wise details of action taken against LPG distributors of the Oil Companies during the year 1997-98 regarding malpractices/irregularities related to underweight cylinders, are given in Statement enclosed.

Statement

State	Name of the Distributor	Location	Action Taken
1	2	3	4
Delhi	M/s. Mohnil Enterprises	Delhi	Fine Rs. 2000/-
	M/s. K.S.B. Enterprises	Delhi	Fine Rs. 2000/-
	M/s ESS-ESS Ent.	Delhi	Fine Rs. 2000/-
	M/s. Pelicon Gas Agency	Delhi	Fine Rs. 2000/-
Haryana	M/s. Lal Enterprises	Faridabad	Fine Rs. 2000/-

1	2	3	4
Punjab	M/s. Dewan Gas Service	Ludhiana	Caution Letter Issued
	M/s. Gilson Gas Service	Ludhiana	Caution Letter Issued
	M/s. Kesari Gas Service	Ludhiana	Fine Rs. 2000/-
	M/s. Nirganj Gas Service	Ludhiana	Fine Rs. 2000/-
	M/s. Monika Gas Service	Ludhiana	Fine Rs. 2000/-
	M/s. Nakodar Gas Service	Nakodar	Caution Letter Issued
	M/s. Avtar Flame Center	Ludhiana	Fine Rs. 2000/-
U.P.	M/s. Pithorgarh Gas Service	Pithorgarh	Fine Rs. 2000/-
	M/s. Manju Chandra Gas Service	Allahabad	FIR Lodged by Civil Authority.
	M/s. Rukmini Gas Service	Lucknow	Fine Rs. 2000/-
Bihar	M/s. Lalit Enterprises	Raxaul	Fine Rs. 2000/-
	M/s. R.N.B. Udyog	Patna	Fine Rs. 2000/
Gujarat	M/s.Saurashtra Trading	Jetpur	Fine Rs. 2000/-

[*Translation*]

Juvenile Homes in Madhya Pradesh

4995. SHRI KANTILAL BHURIA :
SHRI RAMANAND SINGH :

Will the Minister of SOCIAL JUSTICE AND
EMPOWERMENT be pleased to state:

(a) whether the Government have received any
proposal from Government of Madhya Pradesh for opening
Juvenile Homes and women observation Homes at in the
state;

(b) if so, the details thereof; and

(c) the time by which it is likely to be opened?